

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-125/2008(Pt.)/3951/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizwal Bench, Aizawl.

Dated Guwahati, <sup>th</sup>26 April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/183 dated 24<sup>th</sup> April, 2024.

Sir,

With reference to the above, I am directed to inform you that Shri Joel Joseph Denga, District & Sessions Judge, Aizawl Judicial District, Aizawl has been granted **casual leave for four days i.e. 26.04.2024, 29.04.2024, 30.04.2024 and 01.05.2024, along with station leave permission.** The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office in his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-125/2008(Pt.)/3952-3953/A, dated**, 26-04-2024

Copy to:

1. Shri Joel Joseph Denga, District & Sessions Judge, Aizawl Judicial District, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**